

SHRI M. VENKAIAH NAIDU: Does he convey his displeasure to him? Is it answered?
...(Interruptions)...

DR. V. MAITREYAN: He has not replied. That is the answer. ... (Interruptions)...

MR. CHAIRMAN: Yes, Mr. Jethmalani.

SHRI RAM JETHMALANI: Sir, while this July Summit does raise some delicate questions, which I hope the hon. Foreign Minister will have no objection in discussing with some of us in privacy and without the glare of publicity, I do wish to take this opportunity of complimenting and congratulating the Foreign Minister for the extraordinary postures of impressive dignity and good manners that you exhibited, and which incidentally does credit to our cultural and civilizational superiority. ... (Interruptions)... May I, Sir, ask the learned Foreign Minister to see the last paragraph of that answer which he has given? There, he has affirmed "that despite differences of opinion on the way forward on a few issues, there was a broad understanding on a number of other issues. Will the hon. Minister please prepare a catalogue on the issues on which there was broad agreement achieved so that we know the positive benefits of this Summit Meeting?"

SHRI S.M. KRISHNA: Sir, there were a number of humanitarian issues, like there are fishermen on both sides who have willy-nilly without any intentions crossed territorial waters, and as a result of that, they have been taken as prisoners. And, it has happened on either side of the divide. So, there was agreement between me and the Foreign Minister of Pakistan that in all such cases, I think, we should take a very liberal view, and we should try to release all those fishermen who have been taken prisoners. And, there were other issues, like people-to-people exchange, exchange of academics, exchange of Vice-Chancellors, exchange of students, youth leaders, and, then, increasing trade and commerce between the two countries. These were some of the issues on which there was broad agreement. So, we thought that we would expand these areas so that both the countries can stand to benefit from this. And, I am willing to discuss this with the hon. Member in private.

Bid for Asian Games-2019

*166. MS. SUSHILA TIRIYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the Indian Olympic Association is likely to make bid for 2019 Asian Games;
- (b) if so, whether the approval of Government has been sought;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (c) Decision to bid for a mega sporting event like Asian Games must be based on careful evaluation of the feasibility to hold such games in terms of financial commitments, opportunity costs, administrative arrangements and other logistical and strategic considerations. However, the Indian Olympic Association (IOA) have sought 'in principal' approval to host the 2019 Asian Games by sending an email on 28-4-2010, followed by piece-meal information. IOA has projected an operating budget of US \$ 401 million for the conduct of the Games, and a likely revenue generation of US \$ 450 million, which are based on the operating budget and the revenue generation of Guangzhou Asian Games 2010 and have little relevance in the context of hosting the Games in India in 2010. The decision to host the Games has to be taken after extensive inter-ministerial consultation, for which IOA has not provided adequate details. Accordingly, the present proposal submitted by IOA does not merit consideration.

(d) Does not arise.

MS. SUSHILA TIRIYA: Mr. Chairman, Sir, I want to know from the hon. Minister that in view of the unsuccessful bid for the Asian Games 2006, which went to Doha from India, whether it is an appropriate plan to think of making a bid for Asian Games 2019, immediately after having the experience of the Commonwealth Games, instead of promoting potential in grass root level sports and sports personalities. I want to know from the hon. Minister as to what steps are being taken by the Government to promote grass root level potential in sports personalities in view of the Asian Games and the Commonwealth Games.

DR. M.S. GILL: Sir, as I have made it clear in the answer on the Table of the House, if India wants to take on any mega event in sports for the future, surely, there is a system and a methodology and a seriousness to be displayed and to be used. In this case, on the 7th of December, they have a meeting of IOA and decide that we should go forward for the Asian Games and the Olympics Games of 2020. After four months, on 28th April, 2010 this year, the Ministry is informed by an e-mail saying would we be so good as to take this draft of a guarantee to be given by the city of Delhi and to be signed by their president and immediately approve it. Sir, very next day on the 30th, we wrote back to them a detailed letter. The point this House must understand is very clear that to take such events, as they certainly entitled to think of them as India's Olympics Association, but then a year in advance of the bid time or even more, you start preparing documents, you have serious financial experts work out *forecast* for something to be done ten years hence from today. You make administrative studies, you make management studies, you make training studies, you go into all the things that you can visualize. Then you present it to your own Olympic house, the full body with documents distributed to every member, so that they can read before voting unthinkingly. Then you take a view and if they

say we must wait, then you pass a formal resolution and come to the Sports Ministry. The Sports Ministry is not the one to decide. The Sports Ministry must go to the Finance Ministry of India because they have a huge burden, as we are having today, for that future. We are committing future Governments. They go into it, they give us a view. We go to the Planning Commission obviously, for the same kind of finances, we go to the Home Ministry, I say, because today, tomorrow and day after more and more crowd events are also a security concern getting bigger and bigger. We go to Tourism may be or any one else. When I have all that, the Ministry takes a view. And, then, I must go to the Cabinet. They may or may not agree with whatever I present. I have no views of this today. I may have privately but I will not say them. But, Sir, this is absolutely out of court and there is no basis really at this stage, suddenly to spring it on us and say go for it tomorrow.

MS. SUSHILA TIRIYA: India is a progressing country and a lot of labour-oriented and poverty alleviation programmes are going on in our country. I would like to know whether really it is better time to think of spending like this. We are earning money, no doubt, but we are spending from our revenue in the country. So, is it not necessary that the Parliament and the Cabinet to know the details of expenditure and have a total comprehensive documents of this kind of a thing as this? This is what I want to know.

DR. M.S. GILL: Sir, certainly, what I have just said, as far as I am concerned, such matters should not only go to the Cabinet, but to Parliament. We must take a serious view as a country and then by all means, go forward to whatever you have decided, in your considered judgment. But I will say something on what she said earlier. She comes from a State and a lot of Indian States have this question and worry and that is this, that the larger question for all such big events for the future does remain that do we want to use this vast monies to spread infrastructure and sports among the six lakh villages and the total people of India and try and get ourselves to a standard as China has done and suddenly 150 gold medals. Five Asian Games ago, they were nowhere. In 1952 and those earlier Asian Games, we were champions of Asia. ...*(Interruptions)*... I know each event and after that Japan came up, then they came up. So, certainly, I have even that larger concern which she expressed that we must focus on what our people need first, to be up for games, everybody, not just a chosen few.

सरदार सुखदेव सिंह ढिंडसा : चेयरमैन सर, इनका जवाब पढ़कर मुझे यह लगता है कि Commonwealth Games, 2010 के लिए मीडिया में जो कुछ आ रहा है, उसके साथे में यह जवाब दिया गया है। मैं सरकार से यह रिक्वेस्ट करना चाहता हूँ कि इतना बड़ा infrastructure आपने create किया है, मैं बधाई देना चाहता हूँ कि sports के लिए बहुत अच्छा world class infrastructure create किया गया है, तो अगर Commonwealth Games की तैयारियों में कुछ ठीक नहीं हो रहा है या उसमें कुछ गलत हो रहा है, तो उसकी enquiry होनी चाहिए और जो इसमें शामिल हों, उनको दंड देना चाहिए, लेकिन future के लिए जो infrastructure है, अगर आप कोई international event लेने के लिए नहीं जाएंगे, तो इसका क्या होगा, इसलिए इसको पॉजिटिव भी देखना चाहिए।

श्री सभापति : आपका सवाल क्या है?

सरदार सुखदेव सिंह डिंडसा : मैं यह पूछना चाहता हूँ कि मंत्री जी क्या इसके बारे में positively सोचेंगे? ठीक है, उनसे पूरे details लो, हर चीज़ का पता करो, लेकिन वे इसको positively लें और negatively न लें, यही मैं कहना चाहता हूँ।

डा. एम.एस. गिल : सर, मैं ज़िदगी में किसी चीज़ को negatively नहीं लेता हूँ, यह मेरा बेसिक विचार रहा है, आप लोग जानते हैं। मैंने माननीय सदस्य का प्रश्न ध्यान से सुना है, तो negative होने का तो सवाल ही नहीं है, बात इतनी ही है। दूसरे, Commonwealth Games पर अभी 12 बजे चर्चा होने वाली है, स्पेशल क्वेश्चन के अंतर्गत....

श्री सभापति : आप यह सवाल खत्म कर लें ताकि....

डा. एम.एस. गिल : उसकी shadow इसके ऊपर नहीं है, बिल्कुल नहीं है। पहला सवाल तो यह है कि अगर आपने, IOA ने सोचा था, तो एक साल पहले ही सोचना था कि हम इन खेलों के लिए जाना चाहते हैं। Commonwealth Games की तैयारी तो हो ही रही थी, आप जल्दी तैयारी करके मेरे पास आते, मैं आगे मालिकों के पास जाता, सवाल तो यह था। दूसरे, मैं यह भी कहना चाहता हूँ कि इस सवाल से हम इसको नहीं जोड़ रहे हैं, लेकिन एक और भी सवाल है Asian Games का, मैं उसका जवाब दे दूँ - South Korea दे दो-तीन Asian Games करवाए - उन्होंने एक Busan में कराया, एक Fusan में कराया और एक तीसरी जगह कराया, ताकि सारा देश develop हो जाए। हमारा इतना बड़ा देश है, South Korea तो हमारे सामने कुछ भी नहीं है और सवाल तो यह भी उठेगा कि क्या ये games हर बार दिल्ली में ही हों? इसका फैसला आप लोग ही करेंगे, मैं नहीं करूंगा।

SHRI RAVI SHANKAR PRASAD : Mr. Minister, your reply conceals more than it reveals. It says, in view of the operating costs, revenue generation potential is not clear. You have rejected it and given the reasons. My question is very simple. Commonwealth Games is two months away. What is the total Budget on Commonwealth and how much are you going to earn? It is very simple. It is very important to reveal.

डा. एम.एस. गिल : सर, इतना तो...(व्यवधान)...

श्री रवि शंकर प्रसाद : सर, प्लीज़... यह जवाब तो आना चाहिए। Commonwealth Games पर कितना खर्चा हो रहा है और कितना earn कर रहे हैं?

SHRI M.S. GILL : I will answer. हमारे मित्र खुद ही यह मानेंगे कि यह सवाल तो इसमें उठता ही नहीं है, लेकिन एक स्पेशल सवाल 12 बजे आ रहा है और...(व्यवधान)...

SHRI RAVI SHANKAR PRASAD : Sir, I need your protection. It is a matter of importance. He has said it will not earn in the Asian Games. I have read from his reply. There is no revenue potential. He has said that. He has rejected it. Therefore, I am asking how much you are going to earn from Commonwealth Games. I am basing my question on his reply.

MR. CHAIRMAN : Please listen to him.

SHRI M.S. GILL : Sir, I will answer him.

MR. CHAIRMAN : Just one minute.

डा. एम.एस. गिल : सर, इसका भी मैं जवाब दे देता हूँ और इसमें इतना गुस्से में आने की जरूरत नहीं है, लेकिन मैं एक अर्ज कर दूँ कि हम जो मांग इस वक्त कर रहे हैं, हम कह रहे हैं कि न आपने तैयारी की, न आपने कागज़ बनाए, न समय से काम किया, इसलिए इस वक्त हमारे पास examine करने को नहीं है, ये कच्ची बातें हैं।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Indo-Pak bilateral talks

*167. SHRI M.P ACHUTHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the recent bilateral talks between Indian Foreign Minister and his Pakistani counterpart were a failure; and

(b) if so, the details thereof and the future plan of action of Government regarding Indo-Pak dialogue?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) External Affairs Minister (EAM) met the Foreign Minister of Pakistan (PFM) on July 15, 2010 in Islamabad. The Ministers reviewed the current state of bilateral relations and discussed steps to promote trust and confidence. As part of a step-by-step, graduated and forward looking approach to expanding dialogue to cover all issues of mutual interest and concern, EAM conveyed our willingness to have further interaction on pressing humanitarian issues, particularly early release and repatriation of prisoners and fishermen in jails in both countries; promotion of trade and commerce; streamlining and strengthening cross-LOC Confidence Building Measures for the welfare of the people of Jammu and Kashmir; and greater people-to-people contacts/friendly exchanges.

EAM stated that the fulfilment, in letter and spirit, of the solemn commitment given by the leaders of Pakistan, at the highest level, of not allowing territory under Pakistan's control to be used for any terrorist activity directed against India, would be the biggest confidence building measure. In addition, EAM mentioned that any further terrorist attack on India emanating from Pakistani soil would cause immense harm to the normalization process. EAM called for credible and firm action against terrorists groups and their leaders, like the Jamaat-ud-Daawa and Hafiz Saeed, who continue to incite violence against India.

PFM assured EAM that the Government of Pakistan will do everything in its power to fulfill the commitment given by Pakistan of not allowing its territory to be used for terrorism against India. In this context, PFM also assured that the investigation in the Mumbai terrorist attack case, taking into account the additional information obtained from the recent interrogation of David Coleman Headley and provided by Home Minister during his visit to Pakistan in June 2010,